

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
IA 29/18, in CP 04/16	For hearing on IA 11/16 & IA 174/17, IA 186/17, IA 29/18	Sec 397/398	P. Obul Reddy	A.M. Sridharan	Rayan Steel P. Ltd. & 17 Others	MVV Ramana for R-1 to R-17.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s: A.M. SRIDHARAN
K.S. VADIVELU

ADVOCATE
FOR
PETITIONER

T.T. Thiru

RESPONDENT/s:

M.V.V. Ramana
98450 23733

Adv. for Respnt

doe

ORDER

Heard Shri A.M.sridharan, learned counsel for the petitioner and Shri M.V.V.Ramana, learned counsel for the respondent. Post the case on 30.08.2018.

Member(T)

Prema Murray – Steno

Member(J)